

**GOVERNMENT OF INDIA  
MINISTRY OF CORPORATE AFFAIRS**

**LOK SABHA  
UNSTARRED QUESTION NO. 3300  
ANSWERED ON FRIDAY THE 05<sup>TH</sup> AUGUST, 2016  
[SHRAVANA 14, 1938(SAKA)]**

**CASH BACK INCENTIVES**

**QUESTION**

**3300. SHRI Y. S. AVINASH REDDY:**

**Will the Minister of CORPORATE AFFAIRS  
be pleased to state:**

**कारपोरेट कार्य मंत्री**

- (a) whether the Competition Commission of India has formed an in-house expert panel to examine the issue of cash back incentives being offered by various online payment platforms;**
- (b) if so, the details thereof; and**
- (c) if not, the reasons therefor?**

**ANSWER**

**THE MINISTER OF STATE  
IN THE MINISTRY OF CORPORATE AFFAIRS**

**कारपोरेट कार्य मंत्रालय में राज्य मंत्री**

**(SHRI ARJUN RAM MEGHWAL)**

**(श्री अर्जुन राम मेघवाल)**

**(a) & (b) No, Madam.**

**(c) The issue of cash back incentives offered by online payment platforms has not come before the Commission. Hence, there has been no occasion to consider formation of an expert panel on the issue.**

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